

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1352-1360/2018

STATE THROUGH CENTRAL BUREAU OF INVESTIGATION, Appellant(s)

VERSUS

R.B. SAROJ

Respondent(s)

(FOR ADMISSION and I.R. and IA No.81124/2018-CONDONATION OF DELAY
IN FILING and IA No.81125/2018-EXEMPTION FROM FILING O.T.)

Date : 06-08-2019 These appeals were called on for hearing today.

For Appellant(s)

Ms Mansa Singh, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

Mr K.K.Tiwari, Adv.
Mr. Abhishek Gautam, AOR
Mr Ankit Agarwal, Adv.
Mr. Ravi Prakash Mehrotra, AOR
Mr Ajay Singh, Adv.
Mr. Sunny Choudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 4 and 6 to 9 are duly represented.

Respondent no.5 has filed counter affidavit.

Original records have been received from the High Court
and Trial Court.

Parties may file additional documents.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar